

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:4126  
ANSWERED ON:03.08.2009  
SETTING UP OF BIOTECH SEZS  
Balram Shri P.

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether the Government proposes to set up Biotech Special Economic Zones (SEZs) in some States;
- (b) if so, the details thereof during the last three years, State-wise and year-wise;
- (c) the objectives behind setting up of SEZs in Biotechnology sector;
- (d) whether there are any pending proposals with the Government for setting up of Biotech SEZs; and
- (e) if so, the time by which the pending proposals are likely to be approved?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) to (e): In terms of SEZ Act, 2005, main objectives of SEZs are as under:

- (i) generation of additional economic activity
- (ii) promotion of exports of goods and services
- (iii) promotion of investment from domestic and foreign sources
- (iv) creation of employment opportunities
- (v) development of infrastructure facilities

A total of fourteen biotech SEZs have been notified, State-wise break up of which is as under:

Sl.No State No. of Biotech SEZs

1 Andhra Pradesh 2

2 Goa 1

3 Haryana 2

4 Kerala 1

5 Karnataka 2

6 Maharashtra 5

7 Tamil Nadu 1

Total 14

14 more proposals to set up biotech SEZs have been received. Only those proposals which are recommended by the State Governments are considered by Board of Approval.